

INCOME TAX APPELLATE TRIBUNAL, PUNE

CAUSE LIST OF 'A' BENCH

FOR- 18-MAY-2026(MONDAY)

Meeting No: 2640 692 5076 Password: 123456

Before Dr. Dipak P. Ripote, Hon'ble AM & Shri Vinay Bhamore, Hon'ble JM.

| Srl | Type | Num | Code | Year | Assessee | A.Y. | |
|-----|------|------|------|------|--|-----------|--------|
| 1 | ITA | 1784 | PUN | 2024 | [A] ARUN SHANKAR LONDHE | 2012-13 | e-file |
| 2 | ITA | 2039 | PUN | 2025 | [A] DR.BALIRAM HIRAY HI-TECH TEXTILE CLUSTER SERVICES PRIVATE LIMITED | 2017-18 | e-file |
| 3 | ITA | 2111 | PUN | 2025 | [D] JAYSHREE SANJAY MANBHAV | 2018-19 | e-file |
| 4 | ITA | 2178 | PUN | 2025 | [A] ASHISH ANKUSH WARDE | 2016-17 | e-file |
| 5 | ITA | 2185 | PUN | 2025 | [A] ASHISH ANKUSH WARDE | 2016-17 | e-file |
| 6 | ITA | 2187 | PUN | 2025 | [A] ASHISH ANKUSH WARDE | 2015-16 | e-file |
| 7 | ITA | 2368 | PUN | 2025 | [A] GANESH RAMNATH DHOOT | 2014-15 | |
| 8 | ITA | 2369 | PUN | 2025 | [A] GANESH RAMNATH DHOOT | 2015-16 | |
| 9 | ITA | 2397 | PUN | 2025 | [A] ATUL MOHAN BHANDARI | 2023-24 | |
| 10 | ITA | 2425 | PUN | 2025 | [A] ARCHANA SANJAY TEKALE | 2015-16 | e-file |
| 11 | ITA | 2713 | PUN | 2025 | [A] GIMARAM LAKHAJI PARIHAR | 2019-20 | E-FILE |
| 12 | ITA | 3227 | PUN | 2025 | [A] MOHAMMEDI ABDULHASAN FATEHI | 2012-13 | E-FILE |
| 13 | ITA | 402 | PUN | 2026 | [D] KALPANA VITTHAL NIMHAN | 2016-17 | E-FILE |
| 14 | ITA | 404 | PUN | 2026 | [D] ANIL DHANPAL RAJMANE | 2020-21 | E-FILE |
| 15 | ITA | 405 | PUN | 2026 | [D] ANUSAYA SHIKSHAN PRASARAK MANDAL | 2020-21 | E-FILE |
| 16 | CO | 20 | PUN | 2026 | [A] ANUSAYA SHIKSHAN PRASARAK MANDAL | 2020-21 | e-file |
| 17 | ITA | 407 | PUN | 2026 | [A] BALU BHAIRO MOHOL | 2016-17 | E-FILE |
| 18 | ITA | 408 | PUN | 2026 | [D] BALAJI SPECIALITY CHEMICALS LIMITED | 2018-19 | E-FILE |
| 19 | ITA | 425 | PUN | 2026 | [A] KAPIL AGYARAM ARORA | 2018-19 | |
| 20 | ITA | 429 | PUN | 2026 | [A] CHANDRAMUNI BHAGOJI SAWANT | 2017-2018 | e-file |
| 21 | ITA | 442 | PUN | 2026 | [A] ABBEE CONSUMABLES AND PERIPHERALS | 2010-11 | |
| 22 | ITA | 447 | PUN | 2026 | [A] GEETAI CHARITABLE TRUST | 2016-17 | |
| 23 | ITA | 450 | PUN | 2026 | [A] HYT ENGINEERING COMPANY PVT.LTD | 2019-20 | |
| 24 | ITA | 451 | PUN | 2026 | [A] HYT ENGINEERING COMPANY PVT.LTD | 2020-21 | |
| 25 | ITA | 452 | PUN | 2026 | [A] CUMMINS INDIA LIMITED AS A | 2001-02 | e-file |
| 26 | ITA | 453 | PUN | 2026 | [A] JAKIRHUSAIN NASIBULLAH CHAUDHARY | 2018-19 | e-file |
| 27 | ITA | 457 | PUN | 2026 | [D] BALAJI SPECIALITY CHEMICALS LIMITED | 2019-20 | e-file |

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| Srl | Type | Num | Code | Year | Assessee | A.Y. | |
|-----|-------|------|------|------|---|---------|--------|
| 1 | T(SS) | 1 | PUN | 2026 | [A] HARISHCHANDRA MADHUKAR SHINDE | 2011-12 | e-file |
| 2 | T(SS) | 2 | PUN | 2026 | [A] HARISHCHANDRA MADHUKAR SHINDE | 2013-14 | e-file |
| 3 | T(SS) | 3 | PUN | 2026 | [A] HARISHCHANDRA MADHUKAR SHINDE | 2014-15 | e-file |
| 4 | T(SS) | 4 | PUN | 2026 | [A] HARISHCHANDRA MADHUKAR SHINDE | 2015-16 | e-file |
| 5 | T(SS) | 5 | PUN | 2026 | [A] HARISHCHANDRA MADHUKAR SHINDE | 2016-17 | e-file |
| 6 | T(SS) | 6 | PUN | 2026 | [A] HARISHCHANDRA MADHUKAR SHINDE | 2017-18 | e-file |
| 7 | ITA | 2820 | PUN | 2024 | [D] DR. PATANGRAO KADAM SONHIRA S.S.K LTD | 2014-15 | e-file |
| 8 | ITA | 573 | PUN | 2025 | [A] GIRISH MOTILAL JAIN | 2012-13 | e-file |
| 9 | ITA | 572 | PUN | 2025 | [A] GIRISH MOTILAL JAIN | 2012-13 | e-file |
| 10 | ITA | 2435 | PUN | 2025 | [A] BHANGAON VIVIDH KARYAKARI SEVA SAHAKARI | 2018-19 | e-file |
| 11 | ITA | 2436 | PUN | 2025 | [A] BHANGAON VIVIDH KARYAKARI SEVA SAHAKARI | 2019-20 | e-file |
| 12 | ITA | 2465 | PUN | 2025 | [A] HARSHAL RAJENDRAKUMAR TOKASE | 2017-18 | |
| 13 | ITA | 2519 | PUN | 2025 | [A] JALGAON DISTRICT CO OP AGRI RURAL | 2021-22 | |
| 14 | ITA | 2742 | PUN | 2025 | [A] M/S. RISHIKESH CONSTRUCTION | 2014-15 | |
| 15 | ITA | 2839 | PUN | 2025 | [A] BHANDARI INFRASTRUCTURE AND | 2013-14 | |
| 16 | ITA | 3159 | PUN | 2025 | [A] JANASEVA SAHAKARI BANK LIMITED | 2020-21 | |
| 17 | ITA | 3223 | PUN | 2025 | [A] JAYESH MOHAN GUPTA | 2014-15 | E-FILE |
| 18 | ITA | 3336 | PUN | 2025 | [A] LONAWALA NAGARPARISHAD EMPLOYEES CREDIT | 2018-19 | e-file |
| 19 | ITA | 229 | PUN | 2026 | [A] ASHATVINAYAK NAGRI SAHAKARI PATSANSTHA | 2018-19 | |
| 20 | ITA | 469 | PUN | 2026 | [A] DEVIDAS BHIMAJI BHOR | 2015-16 | |
| 21 | ITA | 470 | PUN | 2026 | [A] EKTA MEDICAL EDUCATIONAL & SOCIAL WELFARE | NA | |
| 22 | ITA | 473 | PUN | 2026 | [A] AMARNATH ATMARAM JAIN | 2017-18 | |
| 23 | ITA | 476 | PUN | 2026 | [D] JANASEVA SAHAKARI BANK LIMITED HADAPSAR | 2020-21 | e-file |
| 24 | ITA | 477 | PUN | 2026 | [A] HIREN JUGRAJ PARMAR | 2018-19 | e-file |
| 25 | ITA | 478 | PUN | 2026 | [D] CHINCHWAD SHIKSHAN PRASARAK MANDAL | 2018-19 | e-file |
| 26 | ITA | 479 | PUN | 2026 | [A] INDRAKUMAR NENMAL PARMAR | 2022-23 | |
| 27 | ITA | 1842 | PUN | 2026 | IMMANUEL MERCY MISSION | | |

INCOME TAX APPELLATE TRIBUNAL, PUNE

CAUSE LIST OF 'A' BENCH

FOR 20-MAY-2026(WEDNESDAY)

Meeting No: 2640 692 5076 Password: 123456

Before Dr. Dipak P. Ripote, Hon'ble AM & Shri Vinay Bhamore, Hon'ble JM.

| Srl | Type | Num | Code | Year | Assessee | A.Y. | |
|-----|------|------|------|------|--|-------------|--------|
| 1 | ITA | 2051 | PUN | 2025 | [D] DATTA AGRO SERVICES PVT. LTD. | 2014-15 | e-file |
| 2 | ITA | 2226 | PUN | 2025 | [A] BHARTI DIWAKAR PAWAR | 2017-18 | E-FILE |
| 3 | ITA | 2834 | PUN | 2025 | [A] DEVIPRIYA ENTERPRISES | 2018-19 | |
| 4 | ITA | 2958 | PUN | 2025 | [A] KARMYOGI SHANKARRAOJI PATIL SSK LTD | 2012-13 | |
| 5 | ITA | 2981 | PUN | 2025 | [D] BHAGWAT NARAYAN CHAUDHARI | 2012-13 | E-FILE |
| 6 | ITA | 2987 | PUN | 2025 | [A] BALAJI ASHOK MALI | 2015-16 | E-FILE |
| 7 | ITA | 2988 | PUN | 2025 | [A] HAIDAR MUBARAK BEPARI | 2017-18 | E-FILE |
| 8 | ITA | 3179 | PUN | 2025 | [A] BRISSUN TECHNOLOGIES PRIVATE LIMITED | 2013-14 | E-FILE |
| 9 | ITA | 3180 | PUN | 2025 | [A] BRISSUN TECHNOLOGIES PRIVATE LIMITED | 2013-14 | E-FILE |
| 10 | ITA | 3181 | PUN | 2025 | [A] BRISSUN TECHNOLOGIES PRIVATE LIMITED | 2013-14 | E-FILE |
| 11 | ITA | 3182 | PUN | 2025 | [A] BRISSUN TECHNOLOGIES PRIVATE LIMITED | 2013-14 | E-FILE |
| 12 | ITA | 3183 | PUN | 2025 | [A] BRISSUN TECHNOLOGIES PRIVATE LIMITED | 2014-15 | E-FILE |
| 13 | ITA | 3184 | PUN | 2025 | [A] BRISSUN TECHNOLOGIES PRIVATE LIMITED | 2014-15 | E-FILE |
| 14 | ITA | 3185 | PUN | 2025 | [A] BRISSUN TECHNOLOGIES PRIVATE LIMITED | 2015-16 | E-FILE |
| 15 | ITA | 493 | PUN | 2026 | [A] BANK OF MAHARASHTRA | 2008-09 | e-file |
| 16 | ITA | 498 | PUN | 2026 | [A] IQBAL KHWAJA HUSSAIN SANGAM | 2018-19 | e-file |
| 17 | ITA | 499 | PUN | 2026 | [A] DEEPANKAR MANIKCHAND RAMTEKE | 2016-17 | E-FILE |
| 18 | ITA | 504 | PUN | 2026 | [A] KIRAN DHANENDRA KAKANI | 2015-16 | E-FILE |
| 19 | ITA | 506 | PUN | 2026 | [A] AMOL SHRIDHAR CHOUGULE | 2018-19 | E-FILE |
| 20 | ITA | 511 | PUN | 2026 | [A] JANIV GRAMIN BIGARSHETI SAHAKARI PAT | 2019-20 | E-FILE |
| 21 | ITA | 513 | PUN | 2026 | [A] JAYRAM SHANKAR PATIL | 2017-18 | E-FILE |
| 22 | ITA | 515 | PUN | 2026 | [A] JAGANNATH RADHAKRISHNA TANDALE | 2017-18 | E-FILE |
| 23 | ITA | 1537 | PUN | 2025 | [A] ASHWINI SAHAKARI RUGNALAYA ANI SANS | 2015-16 | E-FILE |
| 24 | ITA | 3315 | PUN | 2025 | [A] BIJI JOHNSON | 2015-16 | e-file |
| 25 | ITA | 3316 | PUN | 2025 | [A] BIJI JOHNSON | 2016-17 | e-file |
| 26 | ITA | 373 | PUN | 2026 | [A] LAVA CONSTRUCTION PVT. LTD | 15-16, Q4 - | E-FILE |
| 27 | ITA | 1099 | PUN | 2026 | [A] LOKMANYA MEDICAL FOUNDATION | 2020-21 | E-File |
| 28 | ITA | 1283 | PUN | 2026 | [A] LOKMANYA MEDICAL FOUNDATION | 2020-21 | E-FILE |

PART HEARD MATTER

FOR 20-MAY-2026(WEDNESDAY)

Before Shri R K Panda, Hon'ble VP & Ms. Astha Chandra, Hon'ble JM.

| | | | | | | | |
|---|-----|------|-----|------|--|---------|--------|
| 1 | ITA | 2235 | PUN | 2024 | JANATA SAHAKARI BANK LTD SATARA (e-file) | 2013-14 | e-file |
|---|-----|------|-----|------|--|---------|--------|

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CAUSE LIST OF 'A' BENCH

FOR 21-MAY-2026(THURSDAY)

Meeting No: 2640 692 5076 Password: 123456

Before Dr. Dipak P. Ripote, Hon'ble AM & Shri Vinay Bhamore, Hon'ble JM.

| Srl | Type | Num | Code | Year | Assessee | A.Y. | |
|-----|------|------|------|------|--|-----------|--------|
| 1 | ITA | 1389 | PUN | 2024 | [A] AMIT DATTATRAY GHULE | 2020-21 | |
| 2 | ITA | 794 | PUN | 2025 | [A] DNYANKALA SANVARDHINI SANSTHA | 2016-17 | |
| 3 | ITA | 1138 | PUN | 2025 | [A] EIGHTYONE HINJEWADI DEVELOPERS PVT | 2018-19 | |
| 4 | ITA | 1283 | PUN | 2025 | [A] AKASHKUMAR SHAH | 2020-21 | |
| 5 | ITA | 1338 | PUN | 2025 | [A] CATHOLIC DIOCESE OF NASHIK | 2014-15 | E-FILE |
| 6 | ITA | 1435 | PUN | 2025 | [A] MANIK HOSPITAL & RESEARCH CENTRE PVT | 2016-17 | |
| 7 | ITA | 1436 | PUN | 2025 | [A] MANIK HOSPITAL & RESEARCH CENTRE PVT | 2017-18 | |
| 8 | ITA | 1437 | PUN | 2025 | [A] MANIK HOSPITAL & RESEARCH CENTRE PVT | 2018-19 | |
| 9 | ITA | 1652 | PUN | 2025 | [A] MANIK HOSPITAL & RESEARCH CENTRE | 2019-20 | |
| 10 | ITA | 1604 | PUN | 2025 | [A] DASHRATH GHARAT | 2015 - 16 | e-file |
| 11 | ITA | 1915 | PUN | 2025 | [A] DNYANDEEP BHAUDDSHIY SEVABHAVI | 2025-26 | |
| 12 | ITA | 1969 | PUN | 2025 | [A] BARAMATI TALUKA SAHAKARI DUDH | 2020-21 | |
| 13 | ITA | 2366 | PUN | 2025 | [A] HANUMANT SHIVAJI MARKAD, PUNE | 2016-17 | |
| 14 | ITA | 2437 | PUN | 2025 | [A] JHAVERI FAMILY TRUST | 2016-17 | e-file |
| 15 | ITA | 2442 | PUN | 2025 | [A] ANIKET SUKETU JHAVERI | 2009-10 | e-file |
| 16 | ITA | 2505 | PUN | 2025 | [A] ANIL DAMODHAR SHEWALE | 2015-16 | E-FILE |
| 17 | ITA | 2516 | PUN | 2025 | [A] SMT ANITA SHETTY (L/H OF LANE SHRI | 2013-14 | |
| 18 | ITA | 2964 | PUN | 2025 | [A] DHANWANTARI GRAMIN BIGARSHETI | 2015-16 | |
| 19 | ITA | 3069 | PUN | 2025 | [A] ARVIND MAHADEV ALAI | 2011-12 | |
| 20 | ITA | 3164 | PUN | 2025 | [D] BHAIKAVNATH SUGAR WORKS LIMITED | 2018-19 | E-FILE |
| 21 | ITA | 3172 | PUN | 2025 | [A] GAURAV ASHOK FIRODIA | 2013-14 | |
| 22 | ITA | 3212 | PUN | 2025 | [A] GANGJI VERSHI SATRA | 2019-20 | e-file |
| 23 | ITA | 3236 | PUN | 2025 | [A] GURUMUKHDAS MEHRUMAL JAGWANI | 2015-16 | |
| 24 | ITA | 3238 | PUN | 2025 | [A] GHANSHYAM BHAGWANDAS BHATHEJA | 2016-17 | |
| 25 | ITA | 3335 | PUN | 2025 | [A] HARSHADA ANIL JADHAV | 2018-19 | e-file |
| 26 | ITA | 3338 | PUN | 2025 | [D] KAPIL SOLVEY PRIVATE LIMITED | 2021-22 | e-file |



ASISTANT REGISTRAR

INCOME TAX APPELLATE TRIBUNAL, PUNE

CAUSE LIST OF 'B' BENCH

FOR 18-MAY- 2026 (MONDAY)

Meeting No : 2643 257 9429 Password : 123456

Before Shri R.K.Panda, Hon'ble VP & Ms Astha Chandra, Hon'ble JM.

| Srl | Type | Num | Code | Year | Assessee | A.Y. | |
|-----|------|------|------|------|--|-----------|--------|
| 1 | ITA | 2205 | PUN | 2025 | [A] SUYOJIT GARDEN | 2014-15 | E-file |
| 2 | ITA | 2095 | PUN | 2025 | [A] RAJEEV MOHANLAL GANDHI | 2017-2018 | E-file |
| 3 | ITA | 2124 | PUN | 2025 | [A] MOHAMMAD AKBAR SHAIKH MANAN | 2016-17 | E-file |
| 4 | ITA | 2144 | PUN | 2025 | [A] NEHA NARENDRA RAJESHIRKE | 2014-15 | |
| 5 | ITA | 2145 | PUN | 2025 | [A] NEHA NARENDRA RAJESHIRKE | 2014-15 | |
| 6 | ITA | 2146 | PUN | 2025 | [A] NEHA NARENDRA RAJESHIRKE | 2014-15 | |
| 7 | ITA | 2422 | PUN | 2025 | [A] RUTURAJ SHIVAJI PATIL | 2015-16 | |
| 8 | ITA | 2677 | PUN | 2025 | [A] PRATIBHA AND PRATIK ASSOCIATES | 2015-16 | E-file |
| 9 | ITA | 2398 | PUN | 2025 | [D] MANVI HOLDING PRIVATE LIMITED | 2014 | E-file |
| 10 | ITA | 2723 | PUN | 2025 | [A] PRATIBHA AND PRATIK ASSOCIATES | 2015-16 | E-file |
| 11 | ITA | 2889 | PUN | 2025 | [A] SEVABHAVI BRAMNAN NAGARI SAHAKARI PATSANSTHA | 2017-18 | E-file |
| 12 | ITA | 3009 | PUN | 2025 | [A] SAI SERVICE PRIVATE LIMITED | 2018-19 | |
| 13 | ITA | 2720 | PUN | 2025 | [A] RAKESH SUTHAKAT SHETTY | 2013-14 | E-file |
| 14 | ITA | 137 | PUN | 2026 | [D] SAHYADRI EDUCATION SOCIETY | 2020-21 | |
| 15 | CO | 37 | PUN | 2026 | [A] SAHYADRI EDUCATION SOCIETY | 2020-21 | E-file |
| 16 | ITA | 52 | PUN | 2026 | [A] SHREE JYOTIRILING GRAMIN BIGAR SHETI SAHAKARI | 2018-19 | |
| 17 | ITA | 181 | PUN | 2026 | [D] ORING INDUSTRIAL NETWORKING PRIVATE LIMITED | 2022-23 | |
| 18 | ITA | 186 | PUN | 2026 | [A] PEGASUS EVENT AND CONVENTION SERVICES | 2020-21 | |
| 19 | ITA | 441 | PUN | 2026 | [A] NAGAJI AMBABHAI VEKARIYA | 2019-20 | |
| 20 | ITA | 448 | PUN | 2026 | [A] WANGDARI AGRICULTURAL AND CREDIT CO-OP SOCIETY | 2021-22 | |
| 21 | ITA | 449 | PUN | 2026 | [A] SETHUMADHAVAN PUJHANVIDU CHELLYTHODY | 2010-21 | |

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| Srl | Type | Num | Code | Year | Assessee | A.Y. | |
|-----|------|-------|------|------|---|---------|--------|
| 1 | ITA | 1891 | PUN | 2024 | [A] PODDAR JAGANNATH LALITPRASAD HUF | 2014-15 | E-file |
| 2 | ITA | 1280 | PUN | 2025 | [D] RAJASHREE AVINASH CHOWDHARY | 2011-12 | E-file |
| 3 | ITA | 1656 | PUN | 2025 | [A] PRAGATI LOKSANCHALIT SADHAN KENDRA | 2025-26 | |
| 4 | ITA | 1787 | PUN | 2025 | [D] NAIRS DISTRIBUTORS PRIVATE LIMITED | 2010-11 | E-file |
| 5 | ITA | 1869 | PUN | 2025 | [A] MAHESH CHANDRAKANT GAIKWAD | 2013-14 | |
| 6 | ITA | 2001 | PUN | 2025 | [A] MAHESH CHANDRAKANT GAIKWAD | 2017-18 | |
| 7 | ITA | 2222 | PUN | 2025 | [A] ZDSB SUPPORT PVT.LTD | 2020-21 | |
| 8 | ITA | ???.3 | PUN | 2025 | [A] ZDSB SUPPORT PVT.LTD | 2020-21 | |
| 9 | ITA | 2224 | PUN | 2025 | [A] ZDSB SUPPORT PVT.LTD | 2020-21 | |
| 10 | ITA | 2249 | PUN | 2025 | [A] SONIA RAJESH BHAGWANI | 2015-16 | E-file |
| 11 | ITA | 2261 | PUN | 2025 | [D] MAHAGAURI INVESTMENTS LIMITED | 2018 | E-file |
| 12 | CO | 32 | PUN | 2026 | [A] MAHAGAURI INVESTMENTS LIMITED | 2018 | |
| 13 | ITA | 2404 | PUN | 2025 | [A] SANJAY BABASO MAGDUM | 2015-16 | |
| 14 | ITA | 2462 | PUN | 2025 | [A] MUNIRA FAKIRBHAI PANSARE | 2011-12 | |
| 15 | ITA | 2563 | PUN | 2025 | [A] POONA POST AND TELECOM CO OP CREDIT SOCIETY LTD | 2017-18 | |
| 16 | ITA | 2566 | PUN | 2025 | [A] WATERFRONT CONSTRUCTIONS PVT LTD | 2016-17 | |
| 17 | ITA | 3165 | PUN | 2025 | [A] SHASHIKANT MANGALDAS CHANDAN | 2017-18 | E-file |
| 18 | ITA | 168 | PUN | 2026 | [A] SARVODAY SHIKSHAN PRASARAK MANDAL JAYSINGPUR | 2019-20 | |
| 19 | ITA | 172 | PUN | 2026 | [A] VINAY RAMESH CHAVAN | 2016-17 | |
| 20 | ITA | 371 | PUN | 2026 | [A] S M SHANKARRAO MOHITE-PATIL PRATISTAN | 2025-26 | E-file |

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| Srl | Type | Num | Code | Year | Assessee | A.Y. | |
|-----|------|------|------|------|---|---------|--------|
| 1 | ITA | 762 | PUN | 2016 | [A] THE KARAD JANATA SAHAKARI BANK | 2011-12 | Recall |
| 2 | ITA | 237 | NAG | 2022 | [A] VINAYAK NATHU BODKE | 2017-18 | |
| 3 | ITA | 1929 | PUN | 2024 | [A] SAYYED IQBAL SAYYED IBRAHIM | 2013-14 | |
| 4 | ITA | 1930 | PUN | 2024 | [A] SAYYED IQBAL SAYYED IBRAHIM | 2013-14 | |
| 5 | ITA | 1931 | PUN | 2024 | [A] SAYYED IQBAL SAYYED IBRAHIM | 2014-15 | |
| 6 | ITA | 1932 | PUN | 2024 | [A] SAYYED IQBAL SAYYED IBRAHIM | 2015-16 | |
| 7 | ITA | 1958 | PUN | 2024 | [A] SAGAR SHANKARRAO CHIKA | 2016-17 | |
| 8 | ITA | 1959 | PUN | 2024 | [A] SAGAR SHANKARRAO CHIKA | 2017-18 | |
| 9 | ITA | 382 | PUN | 2025 | [A] SMT. NILAM SACHIN JAGTAP | 2013-14 | E-file |
| 10 | ITA | 1020 | PUN | 2025 | [A] VINOD PRABHUDAYAL AGRAWAL | 2018-19 | |
| 11 | ITA | 1266 | PUN | 2025 | [A] SMT. MANDAKINI VIJAY MAGAR | 2013-14 | E-file |
| 12 | ITA | 1995 | PUN | 2025 | [A] SMT. LILABAI DATTATRAY MAGAR | 2013-14 | E-file |
| 13 | ITA | 2926 | PUN | 2025 | [A] KALIDAS VIJAY MAGAR | 2013-14 | E-file |
| 14 | ITA | 2316 | PUN | 2025 | [A] SANJAY DNYANOBA BHUJBAL | 2016-17 | |
| 15 | ITA | 2507 | PUN | 2025 | [A] MR NANAJI KARBHARI HIRE | 2013-14 | E-file |
| 16 | ITA | 431 | PUN | 2026 | [A] NANAJI KARBHARI HIRE | 2013-14 | E-file |
| 17 | ITA | 2686 | PUN | 2025 | [A] NAHSIK INDUSTRIES AND MANUFACUTERS | 2016-17 | E-file |
| 18 | ITA | 2929 | PUN | 2025 | [A] PANCHWADKAR SHRIHARI PURSHOTTAM (HUF) | 2017-18 | E-file |
| 19 | ITA | 2934 | PUN | 2025 | [D] SANTOSH SUBHASHAPPA MUKTA | 2012-13 | E-file |
| 20 | ITA | 180 | PUN | 2026 | [A] SHREE JOTIRLING PANI VAPAR SANSTHA MARYADIT | 2015-16 | |
| 21 | ITA | 625 | PUN | 2026 | [A] SHREE GAJANAN MAHARAJ SHEGAON MANDIR | 2016-17 | E-file |

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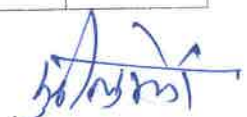
CAUSE LIST OF 'B' BENCH

FOR 21-MAY-2026 (THURSDAY)

Meeting No : 2643 257 9429 Password : 123456

Before Shri R.K.Panda, Hon'ble VP & Ms Astha Chandra, Hon'ble JM.

| Srl | Type | Num | Code | Year | Assessee | A.Y. | |
|-----|------|------|------|------|---|---------|--------|
| 1 | ITA | 1277 | PUN | 2017 | [D] RAVI SELLAPPAN | 2008-09 | |
| 2 | ITA | 468 | PUN | 2025 | [A] MAHALAXMI GRAMIN SAHAKARI PAT SANSTHA | 2015-16 | E-file |
| 3 | ITA | 472 | PUN | 2025 | [A] MAHALAXMI GRAMIN SAHAKARI PAT SANSTHA | 2015-16 | E-file |
| 4 | ITA | 1279 | PUN | 2025 | [D] MANSUKH TEJABHAI TIMBADIA | 2016-17 | E-file |
| 5 | ITA | 2098 | PUN | 2025 | [A] NAYNA YUVARAJ PAWAR | 2015-16 | E-file |
| 6 | ITA | 2116 | PUN | 2025 | [A] TANARIA APPAREL PRIVATE LIMITED | 2017-18 | E-file |
| 7 | ITA | 2438 | PUN | 2025 | [A] NISHITA SUKETU JHAVERI | 2015-16 | E-file |
| 8 | ITA | 2440 | PUN | 2025 | [A] R.S.JHAVERI & CO. | 2016-17 | E-file |
| 9 | ITA | 2441 | PUN | 2025 | [A] R.S.JHAVERI & CO. | 2014-15 | E-file |
| 10 | ITA | 2456 | PUN | 2025 | [A] NARAYAN GUNAJI SAWANT | 2016-17 | E-file |
| 11 | ITA | 2693 | PUN | 2025 | [A] NANASAHEB KONDIBA ABNAVE | 2016-17 | E-file |
| 12 | ITA | 2694 | PUN | 2025 | [A] NANASAHEB KONDIBA ABNAVE | 2016-17 | E-file |
| 13 | TTA | 2789 | PUN | 2025 | [A] SANT TUKARAM MADHYAWARII GHAUKA VA KIRKOL | 2018-19 | E-file |
| 14 | ITA | 3189 | PUN | 2025 | [A] VASANT VASUDEV AGARWAL | 2017-18 | E-file |
| 15 | ITA | 167 | PUN | 2026 | [A] MYVISHWA TECHNOLOGIES PVT. LTD. | 2015-16 | |
| 16 | ITA | 169 | PUN | 2026 | [A] MYVISHWA TECHNOLOGIES PRIVATE LIMITED | 2014-15 | |
| 17 | ITA | 189 | PUN | 2026 | [A] SUDHIR TANAJI JAMBHALE | 2016-17 | E-file |
| 18 | ITA | 198 | PUN | 2026 | [A] ZAKIR KHAN SHER KHAN | 2020-21 | |
| 19 | ITA | 283 | PUN | 2026 | [A] SHRIMAN BASTIRAMJI SARDA CHARITABLE TRUST | 2011-12 | E-file |
| 20 | ITA | 284 | PUN | 2026 | [A] SHRIMAN BASTIRAMJI SARDA CHARITABLE TRUST | 2016-17 | E-file |
| 21 | ITA | 288 | PUN | 2026 | [D] RAMAN KUMAR | 2021-22 | E-file |
| 22 | ITA | 635 | PUN | 2026 | [A] SHREE DEO VYADESHWAR DEOSTHAN FUND | 2012-13 | E-file |
| 23 | ITA | 640 | PUN | 2026 | [A] VISHWAS SUDHAKAR BHONDAVE | 2016-17 | E-file |


Assistant Registrar.

INCOME TAX APPELLATE TRIBUNAL, PUNE

CAUSE LIST OF 'B' BENCH
FOR 19-MAY-2026 (TUESDAY)

Meeting No : 2643 257 9429 Password : 123456

CLARIFICATION MATTER

Before Shri Pavan Kumar Gadale, Hon'ble JM & Shri Dr. Dipak P. Ripote, Hon'ble AM.

| Srl | Type | Num | Code | Year | Assessee | BENCH | |
|-----|------|------|------|------|-----------------------------------|-------|--|
| 1 | ITA | 2535 | PUN | 2025 | [D] RUJULA REALTY PRIVATE LIMITED | B | |

INCOME TAX APPELLATE TRIBUNAL, PUNE

CAUSE LIST OF 'B' BENCH
FOR 20-MAY-2026 (WEDNESDAY)

Meeting No : 2643 257 9429 Password : 123456

CLARIFICATION MATTER

Before Shri Rama Kanta Panda, Hon'ble VP & Shri Vinay Bhamore, Hon'ble JM.

| Srl | Type | Num | Code | Year | Assessee | BENCH | |
|-----|------|------|------|------|----------------------|-------|--|
| 1 | ITA | 2630 | PUN | 2025 | [A] PHOENIX INFRACON | B | |


Assistant Registrar.

INCOME TAX APPELLATE TRIBUNAL, PUNE

CAUSE LIST OF C BENCH FOR 18-MAY-2026 (MONDAY)

**BEFORE HON'BLE DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER
AND HON'BLE VINAY BHAMORE, JUDICIAL MEMBER**

IN COURT ROOM 3

WEBEX MEETING NUMBER : 2640 692 5076 PASSWORD : 123456

| Sri | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-----------------------|-------------|--|---------|
| 1 | ITA 323/PUN/2024 | 2007-08 | [A] VISHAY COMPONENTS INDIA PRIVATE LIMITED | |
| 2 | ITA 324/PUN/2024 | AY 2008-09 | [A] VISHAY COMPONENTS INDIA PRIVATE LIMITED | |
| 3 | ITA 568/PUN/2024 | 2014-15 | [A] VISHAY COMPONENTS INDIA PVT. LTD. | |
| 4 | ITA 1718/PUN/2024 | 2020-21 | [A] ENDRESS AND HAUSER INFOSERVE (INDIA) PRIVATE LIMITED (E-FILE) | |
| 5 | ITA 1786/PUN/2024 | 2020-21 | [A] CUMMINS INDIA LIMITED (E-FILE) | |
| 6 | ITA 1914/PUN/2024 | AY 2020-21 | [A] MS FIS SOLUTIONS SOFTWARE (INDIA) PRIVATE LIMITED (E-FILE) | |
| 7 | ITA 1915/PUN/2024 | AY 2020-21 | [A] MS FIS SOLUTIONS (INDIA) PRIVATE LIMITED (E-FILE) | |
| 8 | ITA 1997/PUN/2024 | 2020-21 | [A] NORTONLIFE LOCK INDIA PRIVATE LIMITED (AS A SUCCESSOR OF NORTONLIFELOCK SOFTWARE AND SERVICES INDIA PVT LTD | |
| 9 | ITA 2045/PUN/2024 | 2020-21 | [A] CHEMETALL INDIA PVT. LTD. | |
| 10 | ITA 2046/PUN/2024 | 2020-21 | [A] GALLAGHER SERVICE CENTER LLP | |
| 11 | ITA 2369/PUN/2024 | 2021-22 | [A] FORCE MTU POWER SYSTEMS PRIVATE LIMITED (E-FILE) | |
| 12 | ITA 2388/PUN/2024 | 2021-22 | [A] WALTER TOOLS INDIA PVT.LTD | |
| 13 | ITA 2411/PUN/2024 | 2021-22 | [A] KNORR BREMSE TECHNOLOGY CENTER INDIA PVT LTD | |
| 14 | ITA 2458/PUN/2024 | 2021-22 | [A] OPTIVA INDIA TECHNOLOGIES PVT LTD | |
| 15 | ITA 2628/PUN/2024 | 2021-22 | [A] CUMMINS INDIA LIMITED (E-FILE) | |
| 16 | ITA 2030/PUN/2025 | 2020-21 | [D] ANSYS INC. (E-FILE) | |
| 17 | IT(TP)A 2474/PUN/2024 | 2021-22 | [A] VITESCO TECHNOLOGIES INDIA PRIVATE LIMITED (E-FILE) | |
| 18 | IT(TP)A 2869/PUN/2024 | 2021-22 | [A] CHEMETALL INDIA PRIVATE LIMITED | |
| 19 | ITA 2044/PUN/2025 | 2015-16 | [D] LEAR AUTOMOTIVE INDIA PVT LTD (E-FILE) | |
| 20 | ITA 2045/PUN/2025 | 2017-18 | [D] LEAR AUTOMOTIVE INDIA PRIVATE LIMITED (E-FILE) | |
| 21 | CO 44/PUN/2025 | 2017-18 | [A] LEAR AUTOMOTIVE INDIA PRIVATE LIMITED | |
| 22 | CO 6/PUN/2026 | 2015-16 | [A] LEAR AUTOMOTIVE INDIA PVT LTD | |
| 23 | IT(TP)A 2760/PUN/2025 | 2022-23 | [A] BIO-ANALYTICAL TECHNOLOGIES (INDIA) PRIVATE LIMITED (E-FILE) | |
| 24 | IT(TP)A 3178/PUN/2025 | 2022-23 | [A] SAPIENCE ANALYTICS PRIVATE LIMITED | |
| 25 | IT(TP)A 3246/PUN/2025 | 2022-23 | [A] CHEMETALL INDIA PVT LTD | |
| 26 | ITA 248/PUN/2026 | 2022-23 | [A] VELOCITY TEC-SOL INDIA PRIVATE LIMITED | |
| 27 | IT(TP)A 190/PUN/2026 | 2022-23 | [A] TRIPLE POINT TECHNOLOGY (INDIA) PRIVATE LIMITED | |
| 28 | IT(TP)A 924/PUN/2026 | AY 2022-23 | [A] LINK UP MITAKA LIMITED (E-FILE) | |
| 29 | IT(TP)A 931/PUN/2026 | 2022-23 | [A] BEKAERT INDUSTRIES PRIVATE LIMITED (E-FILE) | |
| 30 | IT(TP)A 932/PUN/2026 | 2022-23 | [A] VERITAS SOFTWARE TECHNOLOGIES INDIA PRIVATE LIMITED (E-FILE) | |
| 31 | IT(TP)A 933/PUN/2026 | 2022-23 | [A] SYNECHRON TECHNOLOGIES PRIVATE LIMITED (E-FILE) | |
| 32 | IT(TP)A 934/PUN/2026 | 2022-23 | [A] YARDI SOFTWARE INDIA PRIVATE LIMITED (E-FILE) | |

INCOME TAX APPELLATE TRIBUNAL, PUNE

CAUSE LIST OF C BENCH FOR 19-MAY-2026 (TUESDAY)

**BEFORE HON'BLE DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER
AND HON'BLE VINAY BHAMORE, JUDICIAL MEMBER**

IN COURT ROOM 3

WEBEX MEETING NUMBER : 2640 692 5076 PASSWORD : 123456

| Sri | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-----------------------|-------------|---|---------|
| 1 | ITA 720/PUN/2022 | 2018-19 | [A] KONECRANES AND DEMAG P LTD | |
| 2 | ITA 1625/PUN/2024 | 2020-21 | [A] KONECRANES AND DEMAG PRIVATE LIMITED | |
| 3 | ITA 1694/PUN/2024 | AY 2020-21 | [A] WIRTGEN INDIA PRIVATE LIMITED | |
| 4 | ITA 1963/PUN/2024 | 2020-21 | [A] OPTIVA INDIA TECHNOLOGIES PVT. LTD. | |
| 5 | ITA 1427/PUN/2025 | 2016-17 | [D] SULZER CHEMTECH LIMITED (E-FILE) | |
| 6 | ITA 1558/PUN/2025 | 2016-17 | [D] SULZER MANAGEMENT AG (E-FILE) | |
| 7 | ITA 2970/PUN/2025 | 2014-15 | [A] BHATE & RAJE CONSTRUCTION | |
| 8 | IT(TP)A 3207/PUN/2025 | 2022-23 | [A] VARROC ENGINEERING LIMITED (E-FILE) | |
| 9 | IT(TP)A 184/PUN/2026 | 2022-2023 | [A] CERILLION TECHNOLOGIES INDIA PRIVATE LIMITED | |
| 10 | IT(TP)A 242/PUN/2026 | 2022-23 | [A] MINDTICKLE INTERACTIVE MEDIA PVT.LTD | |
| 11 | IT(TP)A 289/PUN/2026 | 2022-23 | [A] INTRAEDGE TECHNOLOGIES PRIVATE LIMITED (E-FILE) | |
| 12 | IT(TP)A 364/PUN/2026 | 2022-23 | [A] PUNE BP DEVELOPMENT PRIVATE LIMITED (E-FILE) | |
| 13 | IT(TP)A 430/PUN/2026 | 2022-23 | [A] VEROLT ENGINEERING PRIVATE LIMITED (E-FILE) | |
| 14 | IT(TP)A 728/PUN/2026 | 2022-23 | [A] DMI DRAEXLMAIER MANUFACTURING INDIA PRIVATE LIMITED (E-FILE) | |
| 15 | IT(TP)A 732/PUN/2026 | 2022-2023 | [A] KNORR-BREMSE SYSTEMS FOR COMMERCIAL VEHICLES INDIA PRIVATE LIMITED (E-FILE) | |
| 16 | IT(TP)A 738/PUN/2026 | 2022-23 | [A] TWENTY TWENTY INTERIOR DESIGN SOFTWARE(INDIA) PVT LTD | |
| 17 | IT(TP)A 786/PUN/2026 | 2022-23 | [A] FAURECIA AUTOMOTIVE SEATING INDIA PRIVATE LIMITED (E-FILE) | |
| 18 | IT(TP)A 808/PUN/2026 | 2022-23 | [A] GLOBALIZATION HR SOLUTIONS INDIA PRIVATE LIMITED (E-FILE) | |
| 19 | IT(TP)A 940/PUN/2026 | 2022-23 | [A] GOFIN LABS INDIA PRIVATE LIMITED (E-FILE) | |
| 20 | IT(TP)A 941/PUN/2026 | 2022-23 | [A] FIRINGKI INFR AUTOMOTIVE COMPONENTS (INDIA) PRIVATE LIMITED (E-FILE) | |
| 21 | IT(TP)A 944/PUN/2026 | 2022-23 | [A] ACOUSTIC MARKETING INDIA PRIVATE LIMITED (E-FILE) | |
| 22 | IT(TP)A 947/PUN/2026 | 2016-17 | [A] ROTHE ERDE INDIA PRIVATE LIMITED | |
| 23 | ITA 155/PUN/2026 | 2022-23 | [A] REICHHOLD INDIA PRIVATE LIMITED | |
| 24 | ITA 377/PUN/2026 | 2014-15 | [D] BHATE & RAJE CONSTRUCTION CO PRIVATE LIMITED (E-FILE) | |

INCOME TAX APPELLATE TRIBUNAL, PUNE**CAUSE LIST OF C BENCH FOR 20-MAY-2026 (WEDNESDAY)****BEFORE HON'BLE DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER
AND HON'BLE VINAY BHAMORE, JUDICIAL MEMBER****IN COURT ROOM 3****WEBEX MEETING NUMBER : 2640 692 5076 PASSWORD : 123456**

| Sri | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|---|---------|
| 1 | ITA 1262/PUN/2018 | 2012-13 | [A] M/S. CARRARO INDIA PVT.LTD | |
| 2 | ITA 1263/PUN/2018 | 2013-14 | [A] M/S. CARRARO INDIA PVT.LTD | |
| 3 | ITA 1310/PUN/2018 | 2012-13 | [D] M/S. CARRARO INDIA PVT.LTD | |
| 4 | ITA 1311/PUN/2018 | 2013-14 | [D] M/S. CARRARO INDIA PVT.LTD | |
| 5 | ITA 707/PUN/2022 | 2017-18 | [A] SAS RESEARCH AND DEVELOPMENT (INDIA) PVT. LTD | |
| 6 | ITA 2044/PUN/2024 | 2020-21 | [A] SAS RESEARCH AND DEVELOPMENT (INDIA) PVT. LTD. | |
| 7 | ITA 1911/PUN/2024 | 2020-21 | [A] SIEMENS INDUSTRY SOFTWARE (INDIA) PRIVATE LIMITED (SUCCESSOR IN INTEREST OF SISCD) (E-FILE) | |
| 8 | ITA 1467/PUN/2025 | 2016-17 | [D] KIRTI AGROVET LIMITED (E-FILE) | |
| 9 | ITA 2142/PUN/2025 | 2016-17 | [A] MOHAMMED FAKHRUDDIN KHAJURIWALA | |
| 10 | CO 23/PUN/2026 | 2017-18 | [A] PRINCIPAL GLOBAL SERVICES PRIVATE LIMITED (E-FILE) | |
| 11 | IT(TP)A 458/PUN/2026 | 2017-18 | [D] PRINCIPAL GLOBAL SERVICES PRIVATE LIMITED (E-FILE) | |
| 12 | IT(TP)A 323/PUN/2026 | 2022-23 | [A] LINAMAR INDIA PRIVATE LIMITED (E-FILE) | |
| 13 | IT(TP)A 835/PUN/2026 | 2022-23 | [A] PERSISTENT SYSTEMS LIMITED (E-FILE) | |
| 14 | IT(TP)A 841/PUN/2026 | 2022-23 | [A] DANA INDIA PRIVATE LIMITED (E-FILE) | |
| 15 | IT(TP)A 843/PUN/2026 | 2022-23 | [A] COUPA SOFTWARE INDIA PRIVATE LIMITED (E-FILE) | |
| 16 | IT(TP)A 889/PUN/2026 | 2022-23 | [A] CAPGEMINI TECHNOLOGY SERVICES INDIA LIMITED (E-FILE) | |
| 17 | IT(TP)A 894/PUN/2026 | AY 2022-23 | [A] QUALYS SECURITY TECHSERVICES PRIVATE LIMITED (E-FILE) | |
| 18 | IT(TP)A 966/PUN/2026 | 2022-23 | [A] NORMA GROUP PRODUCTS INDIA PRIVATE LIMITED (E-FILE) | |
| 19 | IT(TP)A 968/PUN/2026 | 2022-23 | [A] ZINNIA DIGITAL SERVICE LLP (E-FILE) | |
| 20 | IT(TP)A 970/PUN/2026 | 2022-23 | [A] VISIONARY COMPONENTS INDIA PRIVATE LIMITED (E-FILE) | |
| 21 | IT(TP)A 974/PUN/2026 | AY 2022-23 | [A] AMPACET SPECIALITY PRODUCTS PRIVATE LIMITED (E-FILE) | |
| 22 | IT(TP)A 975/PUN/2026 | 2022-23 | [A] PTC SOFTWARE INDIA PRIVATE LIMITED (AS A SUCCESSOR IN THE INTEREST OF SMAX INDIA) (E-FILE) | |
| 23 | ITA 3163/PUN/2025 | 2016-17 | [D] CAPGEMINI TECHNOLOGY SERVICES INDIA LIMITED (E-FILE) | |

INCOME TAX APPELLATE TRIBUNAL, PUNE**CAUSE LIST OF C BENCH FOR 21-MAY-2026 (THURSDAY)****BEFORE HON'BLE DR. DIPAK P. RIPOTE, ACCOUNTANT MEMBER
AND HON'BLE VINAY BHAMORE, JUDICIAL MEMBER****IN COURT ROOM 3****WEBEX MEETING NUMBER : 2640 692 5076 PASSWORD : 123456**

| SrI | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|----------------------|-------------|---|---------|
| 1 | SA 15/PUN/2025 | 2021-22 | [A] LMT TOOLS INDIA PVT LTD (E-FILE) | |
| 2 | ITA 2753/PUN/2024 | 2021-22 | [A] LMT TOOLS INDIA PVT LTD | |
| 3 | ITA 1733/PUN/2017 | 2012-13 | [D] JOHN DEERE INDIA PVT.LTD | |
| 4 | ITA 469/PUN/2024 | 2015-16 | [A] DANA INDIA PRIVATE LIMITED | |
| 5 | ITA 530/PUN/2024 | 2014-15 | [A] DENA INDIA PRIVATE LIMITED | |
| 6 | ITA 1903/PUN/2024 | 2020-21 | [A] DANA INDIA PVT. LTD. | |
| 7 | ITA 2705/PUN/2024 | 2021-22 | [A] DANA INDIA PRIVATE LIMITED | |
| 8 | ITA 2024/PUN/2024 | 2020-21 | [A] NORTON LIFE LOCK INDIA PVT. LTD. | |
| 9 | ITA 2710/PUN/2024 | 2021-22 | [A] ADIENT INDIA PRIVATE LIMITED | |
| 10 | ITA 2737/PUN/2024 | 2021-22 | [A] XPANXION INTERNATIONAL PRIVATE LIMITED | |
| 11 | ITA 2770/PUN/2024 | 2021-22 | [A] ARI ARMATUREN INDIA LLP | |
| 12 | ITA 2508/PUN/2025 | 2016-17 | [D] CARRARO INDIA LIMITED (E-FILE) | |
| 13 | CO 50/PUN/2025 | 2016-17 | [A] CARRARO INDIA LIMITED | |
| 14 | ITA 2898/PUN/2025 | 2018-19 | [D] BIRLASOFT LIMITED (E-FILE) | |
| 15 | IT(TP)A 977/PUN/2026 | 2022-23 | [A] TACO PRESTOLITE ELECTRIC PRIVATE LIMITED (E-FILE) | |
| 16 | IT(TP)A 976/PUN/2026 | 2022-23 | [A] ENSONO TECHNOLOGIES LLP (E-FILE) | |
| 17 | IT(TP)A 920/PUN/2026 | 2022-23 | [A] SAS RESEARCH & DEVELOPMENT (INDIA) PRIVATE LIMITED (E-FILE) | |
| 18 | IT(TP)A 918/PUN/2026 | 2022-2023 | [A] PARALLEL WIRELESS INDIA PRIVATE LIMITED (E-FILE) | |
| 19 | IT(TP)A 917/PUN/2026 | 2022-23 | [A] EXUSIA INDIA PRIVATE LIMITED (E-FILE) | |
| 20 | IT(TP)A 915/PUN/2026 | 2022-2023 | [A] LUCY ELECTRIC INDIA PRIVATE LIMITED (E-FILE) | |
| 21 | IT(TP)A 899/PUN/2026 | 2022-23 | [A] CAPGEMINI TECHNOLOGY SERVICES INDIA LIMITED (SUCCESSOR TO ARICENT TECHNOLOGIES HOLDINGS LIMITED) (E-FILE) | |
| 22 | IT(TP)A 249/PUN/2026 | 2022-23 | [A] KONECRANES AND DEMAG PRIVATE LIMITED | |
| 23 | ITA 122/PUN/2026 | 2022-2023 | [A] FIGMD INDIA PRIVATE LIMITED | |


Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, PUNE

CAUSE LIST OF SMC BENCH FOR 18-MAY-2026 (MONDAY)

**BEFORE HON'BLE MANISH BORAD, ACCOUNTANT MEMBER
AND HON'BLE PAVAN KUMAR GADALE, JUDICIAL MEMBER**

IN COURT ROOM 2

WEBEX MEETING NUMBER : 2644 474 0183 PASSWORD : 123456

| Sri | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|--|---------|
| 1 | ITA 1661/PUN/2025 | 2017-18 | [A] SHIVSHAKTI NAGRI SAHAKARI PATSANSTHA MARAYADIT | |
| 2 | ITA 2317/PUN/2025 | 2008-09 | [A] NOVONIKA BARTER PRIVATE LIMITED | |
| 3 | ITA 2423/PUN/2025 | 2023-24 | [A] SATISH DAGADU RAJE | |
| 4 | ITA 2426/PUN/2025 | 2018-19 | [D] BEED ZILHA KRUSHI KHATE RAJYA KARMCHARI SAHKARI PAT SANSTHA MARYADIT BEED (E-FILE) | |
| 5 | ITA 2767/PUN/2025 | 2017-18 | [A] TOUSIF MOHAMEDGOUS BAGANIKAR | |
| 6 | ITA 2781/PUN/2025 | 2017-18 | [A] YOGESH BALASAHEB SANGPAL (E-FILE) | |
| 7 | ITA 2809/PUN/2025 | 2018-19 | [A] HARISH VITTHALRAO KALE (E-FILE) | |
| 8 | ITA 2810/PUN/2025 | 2016-17 | [A] HARISH VITTHALRAO KALE (E-FILE) | |
| 9 | ITA 2993/PUN/2025 | 2013-2014 | [A] RAMESHWAR GOVINDLAL TAPADIYA (E-FILE) | |
| 10 | ITA 3200/PUN/2025 | 2012-13 | [A] DIPAK SURESH SARODE | |
| 11 | ITA 3352/PUN/2025 | 2013-14 | [A] CHOPDA MERCHANT CO-OPERATIVE CREDIT SOCIETY LIMITED | |
| 12 | ITA 3353/PUN/2025 | 2011-12 | [A] CHOPDA MERCHANT CO-OPERATIVE CREDIT SOCIETY LTD | |
| 13 | ITA 21/PUN/2026 | 2020-21 | [A] M/S FOREST TRAILS HIGHLANDS 1 TO 6 CO-OP HOUSING SOCIETY LTD | |
| 14 | ITA 60/PUN/2026 | 2012-13 | [A] HARIBHAU MADHAVRAV JADHAV | |
| 15 | ITA 342/PUN/2026 | 2021-22 | [A] M/S FOREST TRAILS HIGHLANDS 1 TO 6 CO-OPERATIVE HOUSING SOCIETY LIMITED | |
| 16 | ITA 423/PUN/2026 | 2019-20 | [A] VIVIDH KARYAKARI SEVA SAHKARI SANSTHA LIMITED RAMEGAON | |
| 17 | ITA 426/PUN/2026 | 2018-19 | [A] KAPIL AGYARAM ARORA | |
| 18 | ITA 431/PUN/2026 | 2018-19 | [A] MALHOTRA WEIKFIELD FOUNDATION (E-FILE) | |
| 19 | ITA 440/PUN/2026 | 2014-15 | [A] MR MADANLAL GOVARDHANDAS SHAH | |
| 20 | ITA 494/PUN/2026 | 2017-18 | [A] MALHOTRA WEIKFIELD FOUNDATION (E-FILE) | |
| 21 | ITA 571/PUN/2026 | 2017-18 | [A] M/S VASAN NARAYAN NIMBALKAR (HUF) | |
| 22 | ITA 692/PUN/2026 | 2015-16 | [A] USHA SURESH PAWAR | |
| 23 | ITA 842/PUN/2026 | 2011-12 | [A] HARSHAL ASHOK SURVE (E-FILE) | |
| 24 | ITA 864/PUN/2026 | 2020-21 | [A] SAMEER YADRAM SHARMA | |
| 25 | ITA 865/PUN/2026 | 2021-22 | [A] SAMEER YADRAM SHARMA | |
| 26 | ITA 1496/PUN/2026 | 2020-2021 | [A] MAKARAND PRABHAKAR ABHYANKAR (E-FILE) | |
| 27 | ITA 1498/PUN/2026 | 2021-2022 | [A] NARAYAN MARUTI PATIL (E-FILE) | |
| 28 | ITA 1499/PUN/2026 | 2020-2021 | [A] NARAYAN MARUTI PATIL (E-FILE) | |
| 29 | ITA 1520/PUN/2026 | 2020-21 | [A] SUSHIL MAHADEORAO JUWAR (E-FILE) | |
| 30 | ITA 1521/PUN/2026 | 2021-22 | [A] SUSHIL MAHADEORAO JUWAR (E-FILE) | |
| 31 | ITA 1644/PUN/2026 | 2020-2021 | [A] SUNIL MADHUKAR DESHPANDE (E-FILE) | |
| 32 | ITA 1645/PUN/2026 | 2021-2022 | [A] SUNIL MADHUKAR DESHPANDE (E-FILE) | |

CAUSE LIST OF SMC BENCH FOR 18-MAY-2026 (MONDAY)

**BEFORE HON'BLE MANISH BORAD, ACCOUNTANT MEMBER
AND HON'BLE PAVAN KUMAR GADALE, JUDICIAL MEMBER**

IN COURT ROOM 2

WEBEX MEETING NUMBER : 2644 474 0183 PASSWORD : 123456

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|--|---------|
| 33 | ITA 1646/PUN/2026 | 2021-2022 | [A] SANJAY SADASHIV KSHIRSAGAR (E-FILE) | |
| 34 | ITA 1657/PUN/2026 | 2020-2021 | [A] NANDKUMAR DIGAMBAR JADHAV (E-FILE) | |
| 35 | ITA 1658/PUN/2026 | 2021-2022 | [A] NANDKUMAR DIGAMBAR JADHAV (E-FILE) | |
| 36 | ITA 1661/PUN/2026 | 2020-2021 | [A] MOHAMMED ABDUL RAZZAK MOHAMMED ABDUL KAREEM (E-FILE) | |
| 37 | ITA 1662/PUN/2026 | 2021-2022 | [A] MOHAMMED ABDUL RAZZAK MOHAMMED ABDUL KAREEM (E-FILE) | |
| 38 | ITA 1663/PUN/2026 | 2020-2021 | [A] DEVIDAS BABULAL MAHAJAN (E-FILE) | |
| 39 | ITA 1664/PUN/2026 | 2021-2022 | [A] DEVIDAS BABULAL MAHAJAN (E-FILE) | |
| 40 | ITA 1685/PUN/2026 | 2020-21 | [A] MAHIBOOB ABDUL BIRAJDAR (E-FILE) | |
| 41 | ITA 1686/PUN/2026 | 2021-22 | [A] MAHIBOOB ABDUL BIRAJDAR (E-FILE) | |
| 42 | ITA 1700/PUN/2026 | 2020-21 | [A] SNEHAL SAJIT DHEKANE (E-FILE) | |
| 43 | ITA 1701/PUN/2026 | 2021-22 | [A] SNEHAL SAJIT DHEKANE (E-FILE) | |
| 44 | ITA 1702/PUN/2026 | 2020-21 | [A] CHANDRAKANT BHALCHANDRARAO KULKARNI (E-FILE) | |
| 45 | ITA 1703/PUN/2026 | 2021-22 | [A] CHANDRAKANT BHALCHANDRARAO KULKARNI (E-FILE) | |
| 46 | ITA 1704/PUN/2026 | 2020-21 | [A] MAHENDRA CHANDRAKANT ABHANG (E-FILE) | |
| 47 | ITA 1705/PUN/2026 | 2021-22 | [A] MAHENDRA CHANDRAKANT ABHANG (E-FILE) | |
| 48 | ITA 1706/PUN/2026 | 2020-21 | [A] BHIKAJI SHAMRAO PATIL (E-FILE) | |
| 49 | ITA 1707/PUN/2026 | 2021-22 | [A] BHIKAJI SHAMRAO PATIL (E-FILE) | |
| 50 | ITA 1708/PUN/2026 | 2020-21 | [A] YASHWANT ISHWAR CHOTHE (E-FILE) | |
| 51 | ITA 1709/PUN/2026 | 2021-22 | [A] YASHWANT ISHWAR CHOTHE (E-FILE) | |
| 52 | ITA 1710/PUN/2026 | 2020-21 | [A] NILIMA JAGDISH KULKARNI (E-FILE) | |
| 53 | ITA 1711/PUN/2026 | 2021-22 | [A] NILIMA JAGDISH KULKARNI (E-FILE) | |
| 54 | ITA 1712/PUN/2026 | 2020-21 | [A] KENNETH CHINGAKHAM (E-FILE) | |
| 55 | ITA 1713/PUN/2026 | 2021-22 | [A] KENNETH CHINGAKHAM (E-FILE) | |
| 56 | ITA 1714/PUN/2026 | 2020-21 | [A] CHANDRAKANT KRISHNA DAMARE (E-FILE) | |
| 57 | ITA 1715/PUN/2026 | 2021-22 | [A] CHANDRAKANT KRISHNA DAMARE (E-FILE) | |
| 58 | ITA 1716/PUN/2026 | 2020-21 | [A] SANJAY MADHUKAR SONAR (E-FILE) | |
| 59 | ITA 1717/PUN/2026 | 2021-22 | [A] SANJAY MADHUKAR SONAR (E-FILE) | |
| 60 | ITA 1718/PUN/2026 | 2020-21 | [A] DATTATRAYA RAOSAHEB BHALERAO (E-FILE) | |
| 61 | ITA 1719/PUN/2026 | 2021-22 | [A] DATTATRAYA RAOSAHEB BHALERAO (E-FILE) | |
| 62 | ITA 1720/PUN/2026 | 2020-2021 | [A] CHANDRAKANT BAPURAO KULKARNI (E-FILE) | |
| 63 | ITA 1721/PUN/2026 | 2021-2022 | [A] CHANDRAKANT BAPURAO KULKARNI (E-FILE) | |
| 64 | ITA 1722/PUN/2026 | 2021-22 | [A] SARITA DAYANAND BENDRE (E-FILE) | |
| 65 | ITA 1723/PUN/2026 | 2020-21 | [A] SARITA DAYANAND BENDRE (E-FILE) | |
| 66 | ITA 1728/PUN/2026 | 2020-21 | [A] RAJENDRA VENKATESH PURANIK (E-FILE) | |

CAUSE LIST OF SMC BENCH FOR 18-MAY-2026 (MONDAY)

**BEFORE HON'BLE MANISH BORAD, ACCOUNTANT MEMBER
AND HON'BLE PAVAN KUMAR GADALE, JUDICIAL MEMBER**

IN COURT ROOM 2

WEBEX MEETING NUMBER : 2644 474 0183 PASSWORD : 123456

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|--|---------|
| 67 | ITA 1729/PUN/2026 | 2021-22 | [A] RAJENDRA VENKATESH PURANIK (E-FILE) | |
| 68 | ITA 1730/PUN/2026 | 2020-21 | [A] PRAKASH GANPATRAO INGAVALA (E-FILE) | |
| 69 | ITA 1731/PUN/2026 | 2021-22 | [A] PRAKASH GANPATRAO INGAVALA (E-FILE) | |
| 70 | ITA 1732/PUN/2026 | 2020-21 | [A] SANDESH HARISHCHANDRA KHEDEKAR (E-FILE) | |
| 71 | ITA 1733/PUN/2026 | 2021-22 | [A] SANDESH HARISHCHANDRA KHEDEKAR (E-FILE) | |
| 72 | ITA 1734/PUN/2026 | 2020-21 | [A] TANAJI SHRIPATI BISURE (E-FILE) | |
| 73 | ITA 1735/PUN/2026 | 2021-22 | [A] TANAJI SHRIPATI BISURE (E-FILE) | |
| 74 | ITA 1751/PUN/2026 | 2020-21 | [A] AJAY HILAL SALUNKHE (E-FILE) | |
| 75 | ITA 1752/PUN/2026 | 2021-22 | [A] AJAY HILAL SALUNKHE (E-FILE) | |
| 76 | ITA 1753/PUN/2026 | 2020-21 | [A] MUNEEER AHEMAD ABBASMIYAN ATTAR (E-FILE) | |
| 77 | ITA 1754/PUN/2026 | 2021-22 | [A] MUNEEER AHEMAD ABBASMIYAN ATTAR (E-FILE) | |
| 78 | ITA 1755/PUN/2026 | 2020-21 | [A] VILAS DAJIBARAO PATIL (E-FILE) | |
| 79 | ITA 1756/PUN/2026 | 2021-22 | [A] VILAS DAJIBARAO PATIL (E-FILE) | |
| 80 | ITA 2772/PUN/2025 | 2017-18 | [A] BHAGAWAN ICHHARAM NEMADE (E-FILE) | |
| 81 | ITA 2773/PUN/2025 | 2018-19 | [A] BHAGAWAN ICHHARAM NEMADE (E-FILE) | |
| 82 | ITA 2991/PUN/2025 | 2017-18 | [A] ANIL HIRAMAN DUSANE (E-FILE) | |
| 83 | ITA 2992/PUN/2025 | 2018-19 | [A] ANIL HIRAMAN DUSANE (E-FILE) | |

INCOME TAX APPELLATE TRIBUNAL, PUNE

CAUSE LIST OF SMC BENCH FOR 19-MAY-2026 (TUESDAY)

**BEFORE HON'BLE MANISH BORAD, ACCOUNTANT MEMBER
AND HON'BLE PAVAN KUMAR GADALE, JUDICIAL MEMBER**

IN COURT ROOM 2

WEBEX MEETING NUMBER : 2644 474 0183 PASSWORD : 123456

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|---|---------|
| 1 | ITA 418/PUN/2025 | 2021-22 | [A] ADITYA SHANKAR CHOUDHARI (E-FILE) | |
| 2 | ITA 895/PUN/2025 | 2015-16 | [A] UMESH CHANDRA KUMAR ANAM | |
| 3 | ITA 1784/PUN/2025 | 2012-2013 | [A] VITTHAL KRUSHANATH AHIRE (E-FILE) | |
| 4 | ITA 2673/PUN/2025 | 2016-17 | [A] ARIHANT JEWELLERS | |
| 5 | ITA 2961/PUN/2025 | 2012-13 | [A] PANDURANG ANADA MATALE | |
| 6 | ITA 3154/PUN/2025 | 2016-17 | [A] PRASHANT RAVINDRA DUSANE (E-FILE) | |
| 7 | ITA 3202/PUN/2025 | 2017-18 | [A] ANKIT ARVIND MEHTA | |
| 8 | ITA 3356/PUN/2025 | 2012-13 | [A] SMT. PRABHA SHAMSUNDAR (E-FILE) | |
| 9 | ITA 120/PUN/2026 | 2015-16 | [D] MANOJ CHANDULAL SHAH | |
| 10 | ITA 121/PUN/2026 | 2016-17 | [D] MANOJ CHANDULAL SHAH | |
| 11 | ITA 380/PUN/2026 | 2017-18 | [A] AMARLAL JAIPALDAS TALREJA (E-FILE) | |
| 12 | ITA 433/PUN/2026 | 2019-20 | [A] NANDED ZILLA DOORSANCHAR KARAMCHARI SAHAKARI PATSANSTHA MARYADIT NND (E-FILE) | |
| 13 | ITA 501/PUN/2026 | 2019-20 | [A] RUSHIKESH PRALHADRAO DESHMUKH (E-FILE) | |
| 14 | ITA 502/PUN/2026 | 2020-21 | [A] RAJENDRA MADHAVRAO GAIKWAD (E-FILE) | |
| 15 | ITA 750/PUN/2026 | 2014-2015 | [A] VIJAY BABURAO PATIL GURAV (E-FILE) | |
| 16 | ITA 796/PUN/2026 | 2014-15 | [A] S A ENCON PRIVATE LIMITED (E-FILE) | |
| 17 | ITA 803/PUN/2026 | 2020-21 | [A] DHONDIRAM TUKARAM SHINDE | |
| 18 | ITA 1025/PUN/2026 | 2018-19 | [A] MRS. PADMINI DHANAJI MAVALE | |
| 19 | ITA 1029/PUN/2026 | 2019-20 | [A] SATISH DHONDIRAM MALSHETTE | |
| 20 | ITA 1030/PUN/2026 | 2020-21 | [A] UMESH HANAMANT SHIKHARE | |
| 21 | ITA 1032/PUN/2026 | 2018-19 | [A] ANILKUMAR KASHMIRILAL MITTAL | |

INCOME TAX APPELLATE TRIBUNAL, PUNE

CAUSE LIST OF SMC BENCH FOR 20-MAY-2026 (WEDNESDAY)

**BEFORE HON'BLE MANISH BORAD, ACCOUNTANT MEMBER
AND HON'BLE PAVAN KUMAR GADALE, JUDICIAL MEMBER**

IN COURT ROOM 2

WEBEX MEETING NUMBER : 2644 474 0183 PASSWORD : 123456

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|--|---------|
| 1 | ITA 1042/PUN/2025 | 2012-13 | [A] MR. POPAT CHANDAR KEDARI | |
| 2 | ITA 2137/PUN/2025 | 2012-13 | [A] SHRI PANDIT BHILA WAGH | |
| 3 | ITA 2642/PUN/2025 | 2016-17 | [D] HIRAMAN RAMDAS BONDE (E-FILE) | |
| 4 | ITA 2922/PUN/2025 | 2015-16 | [A] TEJASHREE SACHIN KOKARE (E-FILE) | |
| 5 | ITA 3066/PUN/2025 | 2015-16 | [A] AYAZ FAYAZUDDIN SHAIKH | |
| 6 | ITA 53/PUN/2026 | 2015-16 | [A] KAILAS DNYANESHWAR KHARPUDE | |
| 7 | ITA 424/PUN/2026 | 2014-15 | [A] BALKRUSHNA ASARAM KALBHOR | |
| 8 | ITA 464/PUN/2026 | 2012-13 | [A] SAGAR UTTAM MANE | |
| 9 | ITA 481/PUN/2026 | 2015-2016 | [A] LALIT NANDLAL SAKHARE (E-FILE) | |
| 10 | ITA 482/PUN/2026 | 2016-17 | [A] LALIT NANDLAL SAKHARE (E-FILE) | |
| 11 | ITA 960/PUN/2026 | 2016-17 | [A] MAHARASHTRA SHOES CENTER (E-FILE) | |
| 12 | ITA 1035/PUN/2026 | 2014-15 | [A] ANILKUMAR KASHMIRILAL MITTAL | |
| 13 | ITA 1042/PUN/2026 | 2019-20 | [A] PRAKASH NAGARI SAHAKARI PATHOSANSTHA MARYADIT, ISLAMPUR, TALUKA WALWA (E-FILE) | |
| 14 | ITA 1043/PUN/2026 | 2020-21 | [A] AVINASH ARVIND KULKARNI | |
| 15 | ITA 1044/PUN/2026 | 2021-22 | [A] AVINASH ARVIND KULKARNI | |
| 16 | ITA 1045/PUN/2026 | 2020-21 | [A] ARUN GANESH JOSHI | |
| 17 | ITA 1046/PUN/2026 | 2021-22 | [A] ARUN GANESH JOSHI | |
| 18 | ITA 1047/PUN/2026 | 2017-18 | [A] SUHAS BHARGAV PARANJPE | |

INCOME TAX APPELLATE TRIBUNAL, PUNE

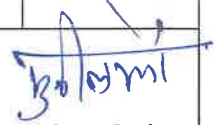
CAUSE LIST OF SMC BENCH FOR 21-MAY-2026 (THURSDAY)

**BEFORE HON'BLE MANISH BORAD, ACCOUNTANT MEMBER
AND HON'BLE PAVAN KUMAR GADALE, JUDICIAL MEMBER**

IN COURT ROOM 2

WEBEX MEETING NUMBER : 2644 474 0183 PASSWORD : 123456

| Srl | Appeal Number | Assmt. Year | Assessee Name | Remarks |
|-----|-------------------|-------------|--|---------|
| 1 | ITA 2796/PUN/2025 | 2017-18 | [A] NITIN SARJIT AGARWAL | |
| 2 | ITA 3119/PUN/2025 | 2017-18 | [A] MALLAREDDY MADDURI (E-FILE) | |
| 3 | ITA 3199/PUN/2025 | 2017-18 | [A] RAJA GELA BERA | |
| 4 | ITA 48/PUN/2026 | 2017-18 | [A] KRISHNAMOORTHY MAGESH | |
| 5 | ITA 362/PUN/2026 | 2013-14 | [A] NEELKANTH RAMHARI PALVE PATIL | |
| 6 | ITA 887/PUN/2026 | 2017-18 | [A] SANDIP CHANDRAKANT RENUSE (E-FILE) | |
| 7 | ITA 1048/PUN/2026 | 2018-19 | [A] SHREE SIDDHANATH NAGARI SAHAKARI PATSANSTHA MARYADIT | |
| 8 | ITA 1049/PUN/2026 | 2019-20 | [A] SHREE SIDDHANATH NAGARI SAHAKARI PATSANSTHA MARYADIT | |
| 9 | ITA 1050/PUN/2026 | 2020-21 | [A] SHREE SIDDHANATH NAGARI SAHAKARI PATSANSTHA MARYADIT | |
| 10 | ITA 1052/PUN/2026 | 2015-16 | [A] NEETA RANGNATH NAIKADE | |
| 11 | ITA 1058/PUN/2026 | 2012-13 | [A] SUSHIL RAMPRATAP KHANDLWAL | |
| 12 | ITA 1068/PUN/2026 | 2020-21 | [A] SANDIP BALASAHEB GORE (E-FILE) | |
| 13 | ITA 1070/PUN/2026 | 2020-21 | [A] MANISHA CHANDRAKANT CHAVAN | |
| 14 | ITA 1073/PUN/2026 | 2014-15 | [A] AADHAR SHIKSHAN SANSTHA YELAVI | |
| 15 | ITA 1074/PUN/2026 | 2021-22 | [A] THERMAX EMPLOYEE CO OP CREDIT SOCIETY LTD | |
| 16 | ITA 1075/PUN/2026 | 2021-22 | [A] OM SUPRIM AGRO ENTERPRISES | |
| 17 | ITA 1998/PUN/2025 | 2015-16 | [A] ATISH ASHOK NAHAR | |
| 18 | ITA 1999/PUN/2025 | 2016-17 | [A] ATISH ASHOK NAHAR | |


Assistant Registrar